

saving deposits increased by Rs. 152 crores in 1983-84 and Rs. 158 crores between January, 1984 and January, 1985.

(d) The data reporting system does not provide information regarding Savings Bank Accounts closed during any period.

Proposal to Denationalise Bank

2755. SHRI G. M. BANATWALLA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering any proposal to denationalise banks;

(b) if so, the reasons thereof;

(c) the details of any such proposal; and

(d) the time by which the proposal is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POJARY) : (a) No, Sir.

(b) to (d). Do not arise.

Review of purchase made by the Directorate General of Supplies and Disposals

2756. SHRI R. M. BHOYE : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the Department of Supply have ordered 'in-depth' review of purchase made by the Directorate General of Supplies and Disposals on behalf of the Union Government and its departments; and

(b) if so, the details and the steps to ensure strict compliance with stand are in supplies ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) and (b). No recent specific directive for an 'in-depth' review of the purchases made by the DGS and D has been ordered. There is a Coordination Directorate and Work Study Directorate in the DGS and D who make review of the purchase procedures and policies, delays in decisions on tenders and post contract operations and suggest remedial measures. Further a High Power Committee

on purchase set up in 1974 had gone into the purchase procedures and policies. The Department of Personnel and Administrative Reforms have also examined and reported on certain aspects of work in the DGS and D. The Estimates Committee has also commented on certain aspects of the DGS and D purchase procedures which have been examined. The recent improvements in policies and procedures have been indicated in para 4 of Department's Annual Administration Report for the year 1984-85 (Chapter I).

Basis of fixing domestic coal quota for States

2757. SHRI SAYED MASUDAL HOSSAIN : Will the Minister of STEEL MINES AND COAL be pleased to state the basis of fixing domestic coal quota for the States details thereof ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : The domestic coal (soft coke) quota for the different States/Union Territories, is fixed keeping in view their demand, and availability with the coal companies. The supply of soft coke to different States is made by the Coal Companies on the basis of programmes submitted by the State Governments and the allotments of wagons made by the Railways. Soft coke is also supplied to different States for movement by road.

[Translation]

Revision of royalty on coal and iron ore

2758. SHRI VIJAY KUMAR YADAV : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether a period is fixed for the revision of royalty on coal and iron ore;

(b) if so, the details thereof;

(c) whether there has been delay in such revision and if so, the reasons therefor;

(d) whether States suffered financial loss due to delay in revising royalty;

(e) if so, the details thereof;

(f) whether it is a fact that some State Governments have demanded that the